

DISPOSAL REPORT IN NATIONAL LOK ADALAT HELD ON 10th OF July 2021.

		No. of Benches			6			Name of District: Udhampur		
		Prelitigation			Post Litigation			TOTAL		
S.no	Nature of Cases	Taken Up	Settled	Settlement Amount	Taken Up	Settled	Settlement Amount	Taken Up	Settled	Settlement Amount
1	Bank Recovery Cases	21	9	3,85,217	0	0	0	21	9	3,85,217
2	Criminal Compoundable Cases	0	0	0	96	72	87,490	96	72	87,490
3	Electricity Bills	0		0	0	0	0	0	0	0
4	Labour Disputes	0	0		0	0	0	0	0	0
5	Land Acquisitions	0	0	0	0	0	0	0	0	0
6	MACT cases	0	0	0	17	14	61,10,000	17	14	61,10,000
7	Matrimonial Cases	0	0	0	30	18	0	30	18	0
8	NI Act cases u/s 138	0	0	0	1	0	0	1	0	0
9	Other Civil Cases	8	5	0	35	5	0	43	10	0
10	Others	75	72	64,150	119	119	71,800	194	191	1,35,950
11	Revenue cases	0	0	0	0	0	0	0	0	0
12	Services Related Cases	0	0	0	0	0	0	0	0	0
13	Water Bills	0	0	0	0	0	0	0	0	0
TOTAL		104	86	4,49,367	298	228	62,69,290	402	314	67,18,657

No:
Dated:


 District Legal Services Authority
 Distt. & Session's Judge
 Udhampur